

[English]

Utilisation of Funds by Maharashtra Government

4421. SHRI BABANRAO DHAKNE:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the percentage of utilisation of funds of Rs. one hundred crore by Government of Maharashtra provided by Centre during 1988-89 till date on the schemes of (i) environmental improvement in slum areas; (ii) schemes to develop plots for squatters; (iii) housing schemes for economically weaker sections and (iv) the construction of night shelters;

(b) the achievements made in those areas so far;

(c) the reasons for non utilisation of funds in full on those schemes by Government of Maharashtra; and

(d) the steps being contemplated to

accelerate the progress of the schemes?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (d). The Prime Minister's Grant Programme for Bombay for Rs. 100 crores approved by Government of India consists of the following three components:—

- (i) Slum Upgradation Programme
- (ii) Dharavi Redevelopment Programme
- (iii) Urban Renewal Programme

For the above schemes an amount of Rs. 75 crores has been released by Government of India to the State Government upto 29th March, 1990. Against this release the State Government have reported an expenditure of Rs. 60.09 crores upto Feb., 1990 for the Project. A statement indicating the scheme-wise break-up of this expenditure and the progress under each scheme is enclosed. The progress is closely monitored by the Central Government.

STATEMENT

The Government of Maharashtra have reported scheme-wise progress of works undertaken out of the special grant sanctioned by the Central Government upto February, 1990 as follows:—

(i)	<i>Slum Upgradation Programme</i>	
	Slum Pockets identified	47
	Slum Pockets where works have commenced	24 covering 15674 families
	Development works completed	18 slum pockets covering 7916 families
	Construction work in progress under relocation scheme	4717 tenements/pitches
	Expenditure upto Feb., 1990	Rs. 1,642.71 lakh

(ii) *Dharavi Redevelopment Programme*

Slum pockets taken in hand	22 covering 11314 families
Works commenced	15 schemes consisting 2328 tenaments
Construction works taken up under relocation scheme	1000 tenaments, 340 pitches and 38 plots
Works completed	340 pitches
Construction of transit camp tenaments completed	1292
Expenditure upto Feb , 1990	Rs. 2,007.90 lakhs

(iii) *Urban Renewal Programme*

Construction commenced	4262 tenaments in 31 sites in Bombay city
Construction completed	1965 tenaments
Transit tenaments taken in hand	2,368
Transit tenaments completed	1938
Expenditure upto Feb , 1990	Rs. 2,358.00 lakh

[*Translation*]**Essential Commodities to Rajasthan**

4422. SHRIGULABCHAND KATARIA:
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) the total allocation of sugar, edible oils and foodgrains made to Rajasthan for public distribution during 1989-90:

(b) whether this allocation was made on scheduled time if not, the reasons therefor;

(c) whether Government propose to increase the allocation of edible oils keeping in view the increase in price of edible oils; and

(d) whether Government propose to make essential commodities available in the open market at fair prices?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) The quantity of levy sugar, imported edible oils and foodgrains allocated to Rajasthan for public distribution during April,